

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

13

O.A. NO. 392/1993

New Delhi this the 22nd day of July, 1998.

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN

HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

Mohd. Ayub S/O Mohd. Jan,
R/O 51-58 Teen Murti House,
New Delhi.

... Applicant

(None present for Applicant)

-Versus-

1. Union of India through
Secretary to the President,
President's Secretariat,
Rashtrapati Bhawan, New Delhi.
2. The Director, President's
Secretariat, Rashtrapati Bhawan,
New Delhi.
3. The Under Secretary (Estt.),
President's Secretariat,
Rashtrapati Bhawan, New Delhi.
4. The Military Secretary to the
President, Rashtrapati Bhawan,
New Delhi.

... Respondents

(By Shri P. H. Ramchandani, Advocate)

O R D E R (ORAL)

Shri Justice K. M. Agarwal :

On earlier date of hearing also, no one appeared on behalf of the applicant. Accordingly, this case is hereby dismissed for want of prosecution.

Km

(K. M. Agarwal)
Chairman

Rk Ahooja

(R. K. Ahooja)
Member (A)

/as/